

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21214/2018

(Arising out of impugned final judgment and order dated 30-04-2018 in SA No. 198/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

UTTAR PRADESH BASIC SHIKSHAK SANGH, U.P. & ANR. Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS. Respondent(s)
(FOR I.R. and IA No.109450/2018-EXEMPTION FROM FILING O.T. and IA No.109449/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS)

Date : 17-08-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. M.P. Raju, Adv.
Mr. Ginesh P., Adv.
Mr. James P. Thomas, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Exemption from filing O.T. is granted.

Issue notice.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
COURT MASTER